

**HIGH COURT OF MADHYA PRADESH, BENCH AT INDORE**

**M. Cr. C. No.20803/2019**  
(Rajaram S/o Murli Kashyap Vs. State of M. P.)

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**Indore, dated 23/05/2019**

Shri Rajkumar Swarnkar, learned counsel for the applicant.

Shri Sudarshan Joshi, learned counsel for the respondent.

Learned counsel for the applicant seeks permission to withdraw the present bail application.

Prayer is allowed.

The bail application is dismissed as withdrawn.

Certified copy as per rules.

**(Virender Singh)**  
**Vacation Judge**

*Tej*